

F.No. 01(05)/Circular/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 19 March 2020

NOTIFICATION

Further to the Notification dated 13 March 2020, there will be no sitting of Benches of the Tribunal including Regional Benches from **23 March 2020 to 27 March 2020**. All tours of Members during this period also stand cancelled. Urgent matters alone will be heard on mention by the Advocate/Authorised Representative before the Officer in charge of the Registry. Pronouncement of Order Reserved matters will be listed before the Presiding Member in the Chamber.

By Order



(Bineesh Kumar K.S.)
Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Hon'ble Members, CESTAT, All Benches.
3. Deputy Registrars/Assistant Registrars/HOO, CESTAT, All Benches.
4. Bar Associations, CESTAT, New Delhi/ Mumbai/ Kolkata/ Chennai/ Bengaluru/ Ahmedabad/ Allahabad/ Chandigarh/ Hyderabad.
5. Chief Commissioner (AR)/Commissioner (AR), CESTAT, New Delhi/ All Benches
6. Notice Board/ Website.